

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-07-2024 AT 10:30 AM**

CP No. 385/241/HDB/2019
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Zetatek Technologies Pvt Ltd & 2 others

...Petitioner

AND

Gagan Aerospace Ltd & 15 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned PCS Mr Chidambaram, for petitioner present through Video Conference.
Matter passed over.

Matter called again. Learned Proxy Counsel for Petitioner present through Video Conference.

Learned Senior Counsel Mr S Niranjan Reddy along with the counsel on record Mr Y Suryanarayana, for Respondent No.2 present physically.

Learned Senior Counsel Mr Aravind Pandian, for Respondent Nos 3 to 4 present through Video Conference.

Learned Counsel Mr Herur Rajesh for Respondent Nos 7,10 to 13 present through Video Conference.

Learned Counsel Mr M Bhargava, for Respondent No.16 present through Video Conference.

Learned Counsel Mr Narasimha Sarma, for Respondent Nos 14 and 15 present through Video Conference.

Learned Counsel Ms Kopal Sharraf, for Respondent Nos 5 and 6 present through Video Conference.

Heard learned senior counsel for respondent No.2 in part as it is 5:00 PM for continuation, matter adjourned to 10.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)